

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: RBVRR T.S. POLICE ACADEMY, HYDERABAD - Nomination of **Sri D.Durga Prasad**, Chief Metropolitan Magistrate, Hyderabad as a Guest Faculty to deliver a lecture on **"Investigation of Juvenile Justice Act Cases"** for Directly recruited Sub-Inspectors and Conversion Sub-Inspectors on **12.11.2022 (Saturday)** from **1000 hrs to 1100 hrs and 1115 hrs to 1215 hrs (Two sessions)** at Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Hyderabad - **Relief Arrangements - ORDERS - ISSUED.**

READ: Letter Rc.No.866/T-4/RBVRR/2022, dated 28.10.2022 from the Joint Director, for Director, RBVRR Telangana State Police Academy, Hyderabad

ORDER ROC.NO. 4329/2022-B.SPL., DATED:03.11.2022

The High Court is pleased to pass the following order:

The Officer mentioned in Column No.2, is hereby nominated as a Guest Faculty to deliver a lecture on **"Investigation of Juvenile Justice Act Cases"** for Directly recruited Sub-Inspectors and Conversion Sub-Inspectors on **12.11.2022 (Saturday)** from **1000 hrs to 1100 hrs and 1115 hrs to 1215 hrs (Two sessions)** at RBVRR Telangana State Police Academy, Hyderabad. Further, the officer mentioned in Column No.3, will be in-charge of the post(s) mentioned in Column No.2, during the above said period.

SL. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI D.DURGA PRASAD, Chief Metropolitan Magistrate, Hyderabad.	II Additional Chief Metropolitan Magistrate, Hyderabad.

NOTE: The proceedings placed in the High Court's Website <https://tshc.gov.in>. The downloaded copy from the website is valid for relieving and reporting to the above said programme at RBVRR Telangana State Police Academy, Hyderabad.


REGISTRAR (VIGILANCE)

To

1. The Officer and In-charge Officer.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Joint Director, for Director RBVRR Telangana State Police Academy, Hyderabad.

4. The Metropolitan Sessions Judge, Hyderabad.
5. The Chief Metropolitan Magistrate, Hyderabad.
6. The II Additional Chief Metropolitan Magistrate, Hyderabad.
7. The Pay and Accounts Officer, Hyderabad.

8. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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